

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF KSK ENERGY VENTURES LIMITED

Registered Office: 8-2-293/82/A/431/A, Road No.22, Jubilee Hills, Hyderabad – 500 033.

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This Public Announcement is being issued by Enam Securities Private Limited (the "Manager to the Offer") for and on behalf of KSK Energy Company Private Limited, KSK Energy Limited and KSK Power Holdings Limited - erstwhile KSK Surya Limited (name changed w.e.f. May 17, 2011) (jointly referred to as "Acquirers") to the shareholders of KSK Energy Ventures Limited ("Target Company") pursuant to and in compliance with, among others, regulation 11(1) ("Offer") of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Takeover Regulations").

This announcement is in continuation of and should be read in conjunction with the Public Announcement ("PA") made on May 17, 2011, Letter of Offer ("LOO") dated October 3, 2011 and the Corrigendum to the Public Announcement made on October 5, 2011.

The terms used but not defined in this announcement shall have the same meaning as assigned to them in the PA and in the LOO.

A.	Name of the Target Company	KSK Energy Ventures Limited			
B.	Name and address of the Acquirers	KSK Energy Company Private Limited having its registered office at 8-2-293/82/A/431/A, Road No. 22, Jubilee Hills, Hyderabad – 500033, India, KSK Energy Limited having its registered office at Suite 308, St. James Court, St. Denis Street, Port Louis, Republic of Mauritius and KSK Power Holdings Limited - erstwhile KSK Surya Limited having its registered office at Suite 308, St. James Court, St. Denis Street, Port Louis, Republic of Mauritius.			
C.	Name of Manager to the Offer	Enam Securities Private Limited			
D.	Name of Registrar to the Offer	Karvy Computershare Private Limited			
E.	Offer Details				
	(i) Date of opening of the Offer	Wednesday, October 12, 2011			
	(ii) Date of closure of the Offer	Monday, October 31, 2011			
F.	Details of the Acquisition				
Sl. No.	Item	Proposed in the Letter of Offer		Actual	
1.	Offer Price	Rs.125/-		Rs.125/-	
2.	Shareholding of Acquirers (No. & %) before MOU/PA	204,706,586 (54.94%)		204,706,586 (54.94%)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	NIL		NIL	
4.	Shares acquired in the Open Offer (No. & %)	74,526,091 (20%)		74,526,091 (20%)	
5.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 9,315,761,375/-		Rs. 9,315,761,375/-	
6.	Shares acquired after Public Announcement but before 7 working days prior to the closure date (No. & %)	Nil		Nil	
7.	Shares sold by way of market sales	Nil		Nil	
8.	Post offer shareholding of the Acquirer (No. & %) (2+3+4+6-7)	279,232,677 (74.94%)		279,232,677 (74.94%)	
9.	Pre & Post offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		167,923,868 (45.06%)	93,397,777 (25.06%)	167,923,868 (45.06%)	93,397,777 (25.06%)
G.	Status of the Escrow Account/ Escrow Arrangement	Will be released in due course			
H.	Payment of interest, if any, to the shareholders along-with the details thereof	Nil			
I.	Status of the investor complaints received	All investor queries / complaints received have been responded to appropriately.			

The shares acquired in the Offer are in the process of being transferred to the Acquirer(s).

The Acquirers and their respective Board of Directors accept joint and several responsibilities for the information contained in this Public Announcement. The Acquirers shall be responsible for fulfillment of their obligations under the Takeover Regulations.

Copy of this public announcement will be available on the SEBI website at www.sebi.gov.in.

Issued by the Manager to the Offer, for and on behalf of the Acquirers

ENAM Enam Securities Private Limited
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Email: kskevl@enam.com ; Website: www.enam.com
Contact Person: Mr. Vivek Toshniwal
SEBI Registration No.: INM000006856

Date : November 15, 2011

Place : Mumbai

CONCEPT

Size: 12x25 sq. cm